

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 10125 OF 2015
WITH PRAYER FOR INTERIM RELIEF

RAM AWADH (DECD) THR. LRS. & ANR. ...PETITIONERS
VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATION & ORS. ...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 10.04.2015 when the Court was pleased to pass the following order:

“Issue notice.

Until further orders, the operation of the impugned judgment and order dated 12.12.2014 passed by the High Court in Writ Petition (Civil) No.6939 of 1982, shall remain stayed. ”

There are total 3 Respondents

Accordingly, Show Cause Notice to all the Respondents was issued by Registered A.D Post on 25.04.2015. Respondent No. 3 is represented through Mr. Amit Pawan, Advocate. But he has not filed Counter Affidavit and further opportunity has been declined by Ld. Registrar Court. Respondent No. 1 has been served by Registered A.D Post and Respondent No. 2 has been served by Dasti. But none has entered appearance on their behalf so far.

Service is complete.

It is submitted that matter above-mentioned was lastly listed before the Ld. Registrar Court on 21.10.2016 when the following order was passed:

“None appears for respondent nos. 1 and 2 despite due service.

Opportunity to respondent no.3 to file counter affidavit has already been declined.

Registry to process the matter for being listed before the Hon'ble Court as per rules.”

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 10th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

M/s Mitter & Mitter Co, Advocate
Mr. Amit Pawan, Advocate

ASSISTANT REGISTRAR